

From,  
Registrar General,  
High Court of Uttarakhand,  
Nainital.

To,

1. All the District Judges, Subordinate to High Court of Uttarakhand.
2. Principal Judge/ Judges, Family Courts, Subordinate to High Court of Uttarakhand.
3. Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
4. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
5. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Haridwar Road, Dehradun.
6. Chairman, State Transport Appellate Tribunal, House of Doctor Poonam Gambhir, Vaidik Kaya Ayurvedic Centre, Ist Floor, House No.85/1, Laxmi Road, (Near Favvara Chauk), Dehradun.
7. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
8. Legal Advisor to Hon'ble the Governor, Raj Bhawan, Dehradun.
9. Secretary, Lokayukt, 3/3, Industrial Area, Patel Nagar, Dehradun.
10. Registrar, State Consumer Disputes Redressal Commission, HN. 23/16, Circular Road, Dalanwala, Dehradun.
11. Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.
12. Presiding Officer, Labour Courts, Dehradun, Haridwar and Kashipur, District Udham Singh Nagar.
13. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.
14. Presiding Officer, Food Safety Appellate Tribunal, Dehradun and Haldwani, District Nainital.
15. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
16. Secretary-cum-Registrar, State Level Police Complaint Authority, Dehradun.
17. Chairman, Permanent Lok Adalat, Dehradun, Haridwar, Nainital and Udham Singh Nagar.
18. Legal Advisor to Uttarakhand Public Service Commission, Haridwar.
19. Chairman, Uttarakhand Co-operative Tribunal, Dehradun.

**C.L. No. 08/UHC/Admin.A/A.J./2023**

**Dated: May 08, 2023.**

**Sub: Nomination of Administrative Judge(s).**

Sir/Madam,

In supersession of earlier Circular Letters on the subject noted above, I am directed to inform that Hon'ble the Chief Justice is pleased to nominate the following Hon'ble Judges as the Administrative Judge In-charge of the District, shown against their name, with immediate effect.

1. Hon'ble Shri Justice Manoj Kumar Tiwari : Dehradun, Tehri Garhwal & Pauri Garhwal.
2. Hon'ble Shri Justice Sharad Kumar Sharma : Udham Singh Nagar, Champawat & Pithoragarh.
3. Hon'ble Shri Justice Ravindra Maithani : Haridwar and Almora.
4. Hon'ble Shri Justice Alok Kumar Verma : Nainital and Bageshwar.
5. Hon'ble Shri Justice Rakesh Thapliyal : Chamoli.
6. Hon'ble Shri Justice Pankaj Purohit : Uttarkashi.
7. Hon'ble Shri Justice Vivek Bharti Sharma : Rudraprayag.

You are therefore, informed accordingly.

Yours sincerely,

**Sd/-**

**(Anuj Kumar Sangal)**

**Dated: May 08, 2023.**

**No. 2175/I-d-2/Admin.A/2005**

Copy forwarded for information to:

1. P.P.S. to Hon'ble the Chief Justice with the request to place it before His Lordship for kind perusal.
2. P.S. to Hon'ble Judge(s) with the request to place it before His Lordship for kind perusal.
3. All the Registrars of the Court.
4. P.S. to Registrar General.
5. Secretary, High Court Legal Services Authority, Nainital.
6. Officer on Special Duty (O.S.D.) of the Court.
7. Joint Registrars/Deputy Registrars/Joint P.P.S./Head P.S./Assistant Registrars/C.P.O./Section Officers of the Court.
8. Assistant Registrar (I.T.) of the Court with request to upload it on the Official website of High Court of Uttarakhand.
9. Management Officer/Protocol Officer/Public Relation Officer of the Court.
10. Guard File.

**Registrar General**